

ITEM NO.42+56

COURT NO.11

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL)..... Diary No. 48269/2025

[Arising out of impugned final judgment and order dated 28-11-2024 in CWP No. 14833/2024 passed by the High Court of Punjab & Haryana at Chandigarh]

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

HARJINDER SINGH & ANR.

Respondent(s)

WITH

Diary No(s). 42265/2025 (IV-B)

(IA No. 231724/2025 - CONDONATION OF DELAY IN FILING)

Diary No(s). 42277/2025 (IV-B)Diary No(s). 49076/2025 (IV-B)

(FOR ADMISSION and I.R.

IA No. 230655/2025 - CONDONATION OF DELAY IN FILING APPEAL)

Diary No(s). 45286/2025 (IV-B)

(IA No. 229202/2025 - CONDONATION OF DELAY IN FILING)

WITH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 47023/2025

(IA No. 236401/2025 - CONDONATION OF DELAY IN FILING)

Date : 26-09-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mrs. Archana Pathak Dave Ld, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Jagdish Chandra, Adv.
Mr. Udit Dedhiya, Adv.
Mr. Kamal Digpaul, Adv.
Mr. Advitiya Awasthi, Adv.
Ms. Ankita Chaudhary Rathi, Adv.

For Respondent(s) Mr. Arvind Kumar Tewari, AOR

**Nishanth Patil, AOR
Mr. Mv Mukunda, Adv.
Ms. Kanti, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Delay condoned.**
- 2. Issue notice.**
- 3. Tag with SLP(C) No. 3680 of 2025.**
- 4. List on 10.11.2025.**

**(SNEHA DAS)
SENIOR PERSONAL ASSISTANT**

**(NIDHI MATHUR)
COURT MASTER (NSH)**